GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3714 TO BE ANSWERED ON MARCH 23, 2023

CITIES UNDER SCM

NO. 3714. SHRI ANURAG SHARMA: SHRI P.P. CHAUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the cities identified under Smart Cities Mission (SCM) in Uttar Pradesh and Rajasthan and the details of the funds sanctioned and utilized under this mission;
- (b) whether the Government proposes to expand the list of the cities to be transformed under this Mission in the said States, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has undertaken any slum development project in the said States under SCM and if so, the details thereof; and
- (d) whether the Government has undertaken any steps for solid waste management in the said States under SCM, if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Government of India launched Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities have been selected through 4 rounds of competition from January 2016 to June 2018.

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The cities of Agra, Aligarh, Bareilly, Jhansi, Kanpur, Lucknow, Moradabad, Prayagraj, Saharanpur & Varanasi in Uttar Pradesh and Ajmer, Jaipur, Kota & Udaipur in Rajasthan have been selected for development as Smart Cities.

As on 3 March 2023, Government of India has released ₹ 1,813 crore and State Government of Rajasthan has released its matching share of ₹ 1,772 crore amounting to a total release of ₹ 3,585 crore to the Smart Cities of Rajasthan, of which ₹ 3,283 crore (92%) has been utilized. As regards Smart Cities of Uttar Pradesh, Government of India has released ₹ 3,969 crore and State Government has released its matching share of ₹ 3,821 crore amounting to a total release of ₹ 7,790 crore, of which ₹ 6,685 crore (86%) has been utilized.

(b): There is no proposal under consideration of the Government for adding more cities under SCM.

(c): Since Land and Colonization are State subjects, State Governments issue policies/guidelines and undertake projects for slum re-development/rehabilitation. Under SCM, projects including those related to slum redevelopment are proposed and implemented by cities in accordance with their Smart City Plans. There are no slum re-development projects undertaken by the Smart Cities in the State of Rajasthan. As regards, Uttar Pradesh, the Smart Cities of Agra, Aligarh, Jhansi and Kanpur have undertaken one slum re-development project each. The total cost of Slum re-development projects undertaken under SCM in Uttar Pradesh is ₹ 133.86 crore.

(d): Out of 42 projects related to Solid Waste Management costing ₹ 674.91 crore undertaken by the Smart Cities in Rajasthan, 35 projects (83%) have been completed. Out of 45 projects related to Solid Waste Management costing ₹ 1,261.26 crore undertaken by the Smart Cities in Uttar Pradesh, 38 projects (84%) have been completed.

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